

[Sh. Inder Jit]

further delay.

**(ix) Need to provide centre for  
recruitment to posts in Defence  
Services at Sambalpur, Orissa**

SHRI SRIBALLAV PANIGRAHI  
(Deogarh): Sir, I would like to bring the  
following matter under rule 377.

Candidates who are to appear at written  
recruitment test for different categories of  
posts in Defence Services such as soldier  
(general duty), soldier (clerk), havaladar (clerk)  
havaladar (educational inspector) etc. under  
Branch Recruitment Officer Sambalpur have to  
go to Calcutta to appear in the test. This  
causes undue hardship to the candidates  
and they have to incur avoidable expenditure  
in this regard. At present, there is one officer  
Colonel rank as head of the recruiting office  
at Sambalpur under whose supervision written  
test can be conducted. Even preliminary  
examination for civil services is held at  
Sambalpur.

Hence, I request the Central Govern-  
ment to provide centre at Sambalpur for  
recruitment to the posts of various catego-  
ries of defence services.

14.49 1/2 hrs.

**ANNOUNCEMENTS BY DEPUTY  
SPEAKER**

**(I) Telefilming the De-  
mands for grants on  
Ministry of Human  
Resource Development**

14.49 hrs.

[English]

MR. DEPUTY SPEAKER: The Demands  
for grants on Ministry of Human Resources  
Development are to be telefilmed. A two-  
hour capsule is proposed to be prepared  
and telecast. The leaders of the parties  
have already indicated the names of their  
members who will participate in this discus-  
sion. The parties whose speeches are to be

telefilmed have been informed about the  
time allotted to each of them. The Members  
belonging to those parties whose speeches  
are to be telefilmed may like to marshal their  
main points in the opening part of their speech  
for that particular duration. The other points  
that they may like to make could follow  
thereafter.

**(ii) Moving the cut motions to De-  
mands for grants relating to Min-  
istry of Human Resource Devel-  
opment**

MR. DEPUTY SPEAKER: On 31st  
March, 1992 an announcement was made  
requesting Members to move their cut mo-  
tions towards the end of the sitting. As a  
result to if some Members who could not send  
in slips for moving their cut motions to De-  
mands for Grants relating to the Ministry of  
Human Resource Development in time, may  
do so now within 15 minutes. Also, those cut  
motions would be treated as moved.

14.50 hrs.

**DEMANDS FOR GRANTS (GENERAL),  
1992-93**

**Ministry of Human Resource  
Development- CONTD.**

MR. DEPUTY SPEAKER: The House  
will now take up further discussion and voting  
on the Demands for Grants under the control  
of the Ministry of Human Resource Develop-  
ment.

The time allotted is 6 hours. I shall tell  
the time allotted to each political party:  
Congress(I) 2 hours 30 minutes; BJP 1 hour  
40 minutes; Janata Dal 36 minutes; CPI(M)  
22 minutes; CPI 9 minutes; AIADMK 7 min-  
utes; Telugu Desam 4 minutes; Telugu  
Desam (v) 4 minutes; Janata Party 3 min-  
utes; JMM 3 minutes; small groups - RSP,  
Shiv Sena, AIFBC, Muslim League - total 10  
minutes. They shall have to distribute among  
themselves.

(Interruptions)